

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 2357
TO BE ANSWERED ON 04TH AUGUST, 2015

EXPENDITURE ON PROCUREMENT

2357. SHRI ABHISHEK BANERJEE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state be pleased to state the details of the expenditure incurred on procurement of paddy during each of the last three years and the current year, State-wise?

A N S W E R
MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

In this regard, it is submitted that it is primarily the responsibility of the concerned State Government/ designated agencies to make arrangements for required funds for procurement of paddy and also ensure timely payments of Minimum Support Price to farmers.

However, once paddy is converted into Custom Milled Rice (CMR)/levy rice, for quantity of CMR/levy rice delivered to FCI for Central Pool, the cost incurred by States Government/ designated agencies are reimbursed to them as per fixed rates by FCI. The expenditure incurred by FCI on this account is reimbursed as Food Subsidy by Government of India. A part of food subsidy is also released by Government of India directly to States which have adopted Decentralised Procurement Scheme (DCP) for the quantity of food grains (rice & wheat) distributed under Targeted Public Distribution System (TPDS), National Food Security Scheme (NFSA) and Other Welfare Scheme (OWS).

A statement indicating the subsidy released to FCI and various DCP States (for both rice as well as wheat) during the last three years and current year is at Annex.

Annex-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO. 2357 DUE FOR ANSWER ON 04.08.2015 IN THE LOK SABHA

Statement indicating the subsidy released to FCI and various DCP States during the last three years and current year

States:

(Rupees in crores)

Sl. No.	Name of the State	Year			
		2012-13	2013-14	2014-15	2015-16*
1	Bihar	0.00	0.00	1146.41	967.51
2	Punjab	0.00	0.00	75.00	0.00
3	Madhya Pradesh	3356.71	3398.88	5668.11	2198.65
4	Andhra Pradesh	225.51	1554.83	2254.42	648.57
5	Telangana	0.00	0.00	200.00	760.43
7	West Bengal	1816.13	1551.14	2578.38	1043.94
8	Chhattisgarh	2345.39	2374.87	3332.71	1364.35
9	Uttarakhand	243.77	318.22	385.42	234.17
10	Tamil Nadu	1176.29	1007.49	914.55	90.02
11	Odisha	2731.50	3041.11	3785.00	1430.81
12	Karnataka	0.00	494.95	0.00	0.00
13	Gujarat	115.14	0.00	0.00	0.00
14	Kerala	524.31	427.82	744.84	193.93
15	Rajasthan	0.00	67.50	90.97	54.67

Food Corporation of India:

(Rupees in crores)

Year	Subsidy Released
2012-13	71980.00
2013-14	75500.00
2014-15	91995.35
2015-16*	46250.00

* Subsidy released till 31.07.2015
